



\$~4

- \* IN THE HIGH COURT OF DELHI AT NEW DELHI
- + W.P.(C) 10342/2019 & CM APPLs.42732/2019, 44680/2019, 47609/2019, 4851/2020, 15612/2020, 16483/2020, 23688/2020, 23689/2020, 32782/2020 & 32960/2020

RAJASTHAN EQUESTRAIN ASSOCIATION ..... Petitioner

Through: Mr. Rajiv Dutta, Senior Advocate with

Mr. Viraj R. Datar, Mr. Ashish Kothari, Mr. Hemant & Mr. Vivek

Kumar, Advocates

versus

EQUESTRIAN FEDERATION OF INDIA AND ORS.

..... Respondents

Through:

Mr. Ajay Digpaul, CGSC with Mr. Sahaj Garg (GP) and Mr. Kamal R. Digpaul, Advocate for UOI/R-2.

(M:9811157265)

Mr. Keshav Mohan, Mr. Rishi K. Awasthi, Mr. Piyush Vatsa, Ms. Ritu Arora and Mr. Prashant Kumar, Advocates for R-3. (M:8527606415)
Ms. Sapna Chauhan, Advocate for

IOA/R-4.

**CORAM:** 

JUSTICE PRATHIBA M. SINGH

<u>ORDER</u>

% 10.02.2021

- 1. This hearing has been done through video conferencing.
- 2. It is submitted by ld. counsels for the parties that the observer appointed by the Court vide order dated 15<sup>th</sup> November, 2019, Dr. S.Y. Qureshi, has submitted his report. The same has been received.
- 3. List on 3<sup>rd</sup> March, 2021 for further orders.

PRATHIBA M. SINGH, J.

**FEBRUARY 10, 2021**/*dk*/*Ap*